

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 201
IB-625/ND/2017**

IN THE MATTER OF:

Indus Container Lines Pvt. Ltd.

...PETITIONER

Vs

Geo Express Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 12.10.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Liquidator

:Mr. Shivanshu Kumar, Advocate

For the Respondent/Corporate Debtor

:Mr. Brijesh Tiwari, Ex. Director

ORDER

IA No. 546 of 2018

Heard the submissions made by the counsel for the liquidator as well as Mr. Brijesh Tiwari (non-applicant). Mr. Brijesh Tiwari has prayed for grant of time for filing his reply in the matter. Non applicant may take steps for filing his reply before the next date. Mr. Brijesh Tiwari has also directed to serve a copy of the reply to the counsel for the liquidator. Post the matter to 19th October, 2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Annu)